

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 29.08.2019 (THURSDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 171-172 of 2019	Tecnotree Convergence Pvt Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7 (1)(1), Banglore & Ors.	Goutham Shiv Shankar	

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors. With	G.Ramakrishna Prasad	K. Sharat Kumar
3.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors. With	Mohd. Wasay Khan	GouthamShivshankar (R1 to R9), Anandh K (R19 to 22)
4.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. With	John Mathew	GouthamShivshankar (R2-10)
5.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar

For Hearing

6.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,
7.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. & Ors. Vs. S. Radhakrishnan & Anr.	Saurabh Jain	S.V. Rama Krishna

12:00 Noon

For Hearing (Part Heard)

8.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri
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By Order

-sd/-
Registrar